

10.5.2006

Hon'ble Mr. A.K. Bhatnagar, J.M.

Shri D.B. Yadav, learned counsel for the applicant and Shri S.C. Mishra, learned counsel for the respondents.

Learned counsel for the applicant submits that he does not want to press this OA and wants to withdraw the same. He has moved an application having the same prayer today in the court; the same is taken on record. In view of the statement and the prayer in the application he is permitted to withdraw the same. Accordingly, the OA is dismissed as withdrawn.


Member-J

RKM/